

How disputes have arisen after all the points have been settled?

SHRI B. SHANKARANAND : As I said, we do not clear the projects unless inter-state aspects are settled. The question of preventive measures is involved in this also.

SHRI T. BASHEER : My question is about the Cauvery inter-state water dispute in which three States and one Union territory i.e. Karnataka, Tamil Nadu and Kerala and Pondicherry are involved. The last meeting of the concerned Chief Ministers had failed. And my information is that now there is a deadlock because the Tamil Nadu Chief Minister has stated that his Government will not join in any further negotiations on this dispute. I would like to know from the Hon. Minister as to what is the state of affairs regarding this dispute and what steps Government is going to take in this matter especially in the context of the Chief Minister, Mr. M. G. Ramachandran's statement?

SHRI B. SHANKARANAND : With regard to Cauvery water dispute, the Tamil Nadu Government has written to the Centre for referring the dispute to a tribunal. The Karnataka Government is asserting that this should be settled through negotiations. The Kerala Government has said that they are not going to be a party if their share is not assured as agreed among the States. Pondicherry is going along with Tamil Nadu.

SHRI T. BASHEER : I seek your protection. Many hydro-electric projects are blocked because of this inter-state water dispute.

SHRI A. C. SHANMUGAM : The water disputes are increasing day by day. I would like to know from the Hon. Minister whether the Central Government will come forward to nationalise all the rivers in the country in order to avoid inter-state water disputes?

SHRI B. SHANKARANAND : There is no such proposal before the Government.

SHRI P. KOLANDAIVELU : But the Prime Minister has said about it recently.

Central Assistance for irrigation projects of West Bengal

*414. **SHRI PRIYA RANJAN DAS MUNSI :** Will the Minister of WATER RESOURCES be pleased to state :

(a) the amount of Central Assistance given in terms of loan or grants out of plan and non-plan expenditure to the State Government of West Bengal for the Teesta Canal Projects, Lower Damodar Canal Restoration Project, and Jangipur Canal Project; and

(b) what were the target dates for their completion and what are the achievements?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) Central assistance is given to the State Governments in the form of block loans and grants and is not tied to any sector of development or any individual project. However, a special Central assistance of Rs. 5.00 crores was provided to Teesta Barrage Project in 1983-84.

(b) The Teesta and the Mahananda Barrages are almost complete and the work on the canals is in progress. The Government of West Bengal has not sent Lower Damodar Canal and Jangipur Canal Irrigation Projects to the Centre.

SHRI PRIYA RANJAN DAS MUNSI : I hail from North Bengal where actually this Teesta Canal project is located.

SHRI S. JAIPAL REDDY : We thought that he belongs to West Bengal...*(Interruptions)*.

SHRI PRIYA RANJAN DAS MUNSI : If you say that I will agree...*(Interruptions)*. So long as you are in the lap of CPM you say this : when you come back to our lap again you will have to say that.

SHRI NARAYAN CHOUBEY : He is an orphan. He depends only on the mercy of the Prime Minister. He is a** I tell you...*(Interruptions)*

MR. SPEAKER : Mr. Choubey...

(Interruptions)

**Expunged as ordered by the Chair.

SHRI NARAYAN CHOUBEY : I withdraw the word.**

[Translation]

MR. SPEAKER : It does not be have you.

[English]

SHRI NARAYAN CHOUBEY : I withdraw it, Sir...(Interruptions).

SHRI BHAGWAT JHA AZAD : This is not fair, Sir...(Interruptions).

SHRI NARAYAN CHOUBEY : What has he said ? In whose lap does he sit, that great man Mr. Das Munsi ?...(Interruptions).

MR. SPEAKER : What has gone wrong ?...

(Interruptions)

MR. SPEAKER : What is the matter ? Why are you so angry ?

SHRI PRIYA RANJAN DAS MUNSI : Sir, may I know from the Hon. Minister .. (Interruptions).

SHRI NARAYAN CHOUBEY : I want to know in whose lap he sits...(Interruptions).

SHRI BHAGWAT JHA AZAD : Sir, 'lap' is not a good-mannered word in Parliament...(Interruptions).

SHRI NARAYAN CHOUBEY : He knows many laps. I do not know any lap. I was in CPI, I am in CPI, I will live in CPI. He has been changing colours every now and then...(Interruptions).

[Translation]

MR. SPEAKER : There in no restriction.

[English]

Then we shall make some law whereby no one can change—like the anti-defection law.

SHRI PRIYA RANJAN DAS MUNSI : Sir, may I know from the Hon. Minister... (Interruptions).

MR. SPEAKER : Order, order...

(Interruptions)

[Translation]

If you get annoyed and something happens to you, then I shall be in difficulty. Therefore, stop it.

[English]

SHRI PRIYA RANJAN DAS MUNSI : Sir, may I know from the Hon. Minister whether it is a fact that for the district of Howrah and Hoogly which is under continuous threat of floods for the last three decades, the only solution is to have the Lower Damodar Canal Project. I understand from the Planning Commission that Rs. 15 crores have been earmarked for the said project. Will the Hon. Minister enquire that in spite of the floods for the last three decades, why has the Government of West Bengal not sent any project or scheme for the Lower Damodar Canal Irrigation Project till this day ?

SHRI B. SHANKARANAND : Sir, the Hon. Member wanted to enquire about the subject from the State Government. It is a suggestion for action.

SHRI PRIYA RANJAN DAS MUNSI : Sir, there are two kinds of projects in irrigation. One is the State sector projects and the other is the Central sector projects. Those which are the State sector projects are simply being given some grant and assistance by the Government...(Interruptions).

SHRI ANIL BASU : Nothing is being given.

SHRI PRIYA RANJAN DAS MUNSI : Let me complete. Is it a fact that Tista project being a State sector project, it is being delayed in the matter of giving contract, acquiring land in North Bengal and to continue the work. Tista project is lagging behind schedule and, therefore, the actual cost has gone highly up, thus resulting in depriving

**Expunged as ordered by the Chair.

the people of its benefits by not completing it in time. If so, I would like to know from the Hon. Minister whether he will take up this matter with the Chief Minister of West Bengal so that the actual plan allocation of the particular year is spent fully and the scheme is completed.

SHRI B. SHANKARANAND : Sir, may I inform the House that there are no Central sector irrigation projects. The irrigation projects are always in State sector. His second question is about the delay. I have expressed my own concern about the revision of cost from Rs. 69 crores to Rs. 425 crores. I am enquiring into the matter and will inform the Hon. Member about the outcome.

MR. SPEAKER : Question Hour is over now.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Ganga-Cauvery link

***410. DR. T. KALPANA DEVI :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Union Government are reviewing their earlier decision about setting up a Ganga-Cauvery link to utilise the enormous quantity of water in the Ganga in drought-prone areas of the country;

(b) if so, the outlines of the scheme being drawn up and the funds to be allocated; and

(c) if not, the reasons therefor ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) No, Sir.

(b) Does not arise.

(c) The proposal was examined and was found not feasible.

Central University in Assam

***415. SHRI SUDARSAN DAS :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government of Assam has made any suggestion regarding location of the proposed Central University in Assam; and

(b) if so, the decision of Union Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) No, Sir.

(b) Does not arise.

Non availability of anti-epilepsy drugs

***416. SHRI D. N. REDDY :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that anti-epilepsy drugs such as Gardinal and Luminal have disappeared from the open market as reported in the press; and

(b) if so, the steps Government have undertaken in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE) : (a) No, Sir.

(b) Does not arise.

Sale of spurious drugs

***417. SHRIMATI VYJAYANTHI-MALA BALI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) which is the controlling authority to curb the menace of manufacture/sale/distribution of sub-standard and spurious drugs;

(b) whether Government have country-wide data to indicate the activities of persons